

# POST OFFER ADVERTISEMENT MAGNUM LIMITED

**Regd Office :** A-1 Skylark Apartment, Satellite Road, Satellite, Ahmedabad – 380 015.  
**Tel :** 079-26768844, **E-mail :** magnum\_ahd@yahoo.co.in

## Open Offer for Acquisition of 11,37,006 Equity Shares from Shareholders of Magnum Limited (Target Company) by Pavaki Vanijya Private Limited (Acquirer)

This Post Offer Advertisement is being issued by Airhant Capital Markets Limited, Manager to the Offer on behalf of Pavaki Vanijya Private Limited ("Acquirer"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("SEBI SAST Regulations"), in connection with the offer to acquire 11,37,006 Equity Shares, constituting 26% of the Voting Equity Share Capital of **Magnum Limited ("Target Company")** at a price of Rs. 6/- per Equity Share (the "Offer") made by the Acquirer. The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on July 23, 2012 in (a) all editions of Financial Express (English edition); (b) all editions of Jansatta (Hindi edition); (c) Mumbai edition of Navshakti (Marathi edition); and (d) Ahmedabad edition of Bindu (Gujarati edition)

1. Name of the Target Company : Magnum Limited
2. Name of the Acquirer : Pavaki Vanijya Private Limited
3. Name of the Manager to the Offer : Arihant Capital Markets Limited
4. Name of the Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Offer Details :
  - a. Date of Opening of the Offer : September 3, 2012
  - b. Date of Closure of the Offer : September 14, 2012
6. Date of Payment of Consideration : September 22, 2012
7. Details of Acquisition :

| Sr. No | Particulars                                                                                                                                 | Proposed in the Offer Document                                  | Actuals                                                         |
|--------|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|-----------------------------------------------------------------|
| 7.1    | Offer Price                                                                                                                                 | Rs. 6/-                                                         | Rs. 6/-                                                         |
| 7.2    | Aggregate number of shares tendered                                                                                                         | 11,37,006                                                       | 12,225                                                          |
| 7.3    | Aggregate number of shares accepted                                                                                                         | 11,37,006                                                       | 12,225                                                          |
| 7.4    | Size of the Offer (Number of shares multiplied by offer price per share)                                                                    | Rs. 68,22,036                                                   | Rs. 73,350/-                                                    |
| 7.5    | Shareholding of the Acquirers before Agreements/Public Announcement (No.&%)                                                                 | 10,62,075<br>24.29%                                             | 10,62,075<br>24.29%                                             |
| 7.6    | Shares Acquired by way of Agreements<br>•Number<br>•% of Fully Diluted Equity Share Capital                                                 | 7,96,333<br>18.21%                                              | 7,96,333<br>18.21%                                              |
| 7.7    | Shares Acquired by way of Open Offer<br>•Number<br>•% of Fully Diluted Equity Share Capital                                                 | 11,37,006<br>26.00%                                             | 12,225<br>0.28%                                                 |
| 7.8    | Shares acquired after Detailed Public Statement<br>•Number of shares acquired<br>•Price of the shares acquired<br>•% of the shares acquired | NIL                                                             | NIL                                                             |
| 7.9    | Post offer share holding of Acquirer<br>•Number<br>•% of Fully Diluted Equity Share Capital                                                 | 29,95,414<br>68.50%                                             | 18,70,633<br>42.78%                                             |
| 7.10   | Pre & Post offer shareholding of the Public<br>•Number<br>•% of Fully Diluted Equity Share Capital                                          | Pre-Offer: 25,14,692 (57.50%)<br>Post-Offer: 13,77,686 (31.50%) | Pre-Offer: 25,14,692 (57.50%)<br>Post-Offer: 25,02,467 (57.22%) |

8. The Acquirer, along with its directors, severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI and Bombay Stock Exchange Limited and at the Registered Office of the Target Company.

**On Behalf of Pavaki Vanijya Private Limited, issued by the Manager to the Offer**



**ARIHANT** capital markets Ltd.

**Merchant Banking Division**

**SEBI REGN NO.: INM 000011070**

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**Contact Person:** Mr. Satish Kumar P / Mr. Maqbool Kauchali

**Place:** Mumbai ; **Date:** September 25, 2012